## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 44/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Ecoplast Ltd.

V/s.

Syso Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

5.5.1SRAN1 1/6

STOR.

S.D. ISRANI LAW CHAMBERS

APPL1CANTS

2.

## **ORDER**

Learned Advocate Mr. S. D Israni present for Operational Creditor/ Petitioner. None present for Respondent.

Heard arguments of Learned Counsel for petitioner.

Petitioner is directed to issue notice of date of hearing along with copy of this order to Respondent and file proof of service.

List the matter on 19.07.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of July, 2017.